

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:599
ANSWERED ON:16.08.2007
AMENDMENT TO WAKF ACT,1995
Mollah Shri Hannan;Patil Shri Pratik Prakashbapu

Will the Minister of MINORITY AFFAIRS be pleased to state:

to the reply given to Unstarred Question No. 2344 dated March 15, 2007 regarding amendment in Wakf Act, 1995 and state:

- (a) the progress made in regard to the process of amendment to Wakf Act, 1995; and
- (b) the time by which the said Act is likely to be amended?

Answer

MINISTER OF MINORITY AFFAIRS (A.R.ANTULAY)

- a) A comprehensive amendment to the Wakf Act, 1995 is under consideration of Government.
- b) It is not possible to indicate an exact time frame at this stage. However, this will be done expeditiously.